

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 101  
IA No. 287/JPR/2023  
CP No. (IB)- 43/7/JPR/2021  
Under Section 7 of IBC, 2016

**In the matter of:**

**Rajasthan Financial Corporation** .... **Financial Creditor/Applicant**

**Versus**

**M/s Man Industrial Corporation Ltd.** ... **Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

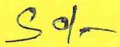
For the Applicant : Manjeet Kaur, Adv.  
Ishika Kothari, Adv.

For the Respondent : Dilip Bafna, Adv.

**ORDER**

**IA No. 287/JPR/2023**

Heard Ms. Manjeet Kaur, Adv. along with Ms. Ishika Kothari, Adv. appearing on behalf of the Petitioner. Mr. Dilip Bafna, Adv. appearing on behalf of the Respondent submits that he has filed his Vakalatnama by e-filing. List the matter for further consideration on 30.04.2024 on the top of the Board.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 29, 2024